

Manipur during the years 1952-53 and 1953-54; and

(b) the quantity of food-grains stored and sold and the number of people who are depending on it?

The Minister of Food and Agriculture (Shri Kidwai): (a) 2 in 1952-53 and 91 in 1953-54.

(b) During 1952-53, the Government of Manipur stored 26,837 maunds of rice and 14,714 maunds of paddy and sold 25,195 maunds of rice and 8,223 maunds of paddy. During 1953-54, the quantity stored was 26,329 maunds of rice and 6,591, maunds of paddy and that sold was 25,597 maunds of rice and 6,398 maunds of paddy upto 31st October, 1953. The number of people depending on Government supplies is not definitely known as distribution was not arranged on a system of ration cards.

LOCATION OF DIVISIONAL OFFICE IN ORISSA

*74. **Shri E. N. S. Deo:** Will the Minister of Railways be pleased to state:

(a) whether Government have received a Memorandum from 96 M.L.As. of Orissa for the location of Divisional Office in Orissa; and

(b) the action taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The M.L.As. were advised that the views expressed by them had been noted and would be given due consideration if and when an occasion arises.

REPORT OF THE PANEL FOR INVESTIGATION OF SUGAR MILLS

*77. **Dr. Amin:** (a) Will the Minister of Food and Agriculture be pleased to state the main recommendations of the report of the Panel constituted under Section 15 of the Industries (Development and Regulation) Act, for investigation into the affairs of certain sugar mills in U.P.?

(b) Do Government propose to lay a copy of the report of the Panel on the Table of the House?

The Minister of Food and Agriculture (Shri Kidwai): A statement giving the main recommendations of the Panel, is laid on the Table of the House. [See Appendix I, annexure No. 16.]

(b) Copies of the reports of the Panel, are already available in the Parliament Secretariat Library.

QUININE PRODUCTION

17. **Shri Eswara Reddy:** (a) Will the Minister of Health be pleased to state the total acreage of Cinchona plantations in each State?

(b) Are there any proposals for the opening of any new centres of Quinine production in India and if so, the details thereof?

The Minister of Health (Rajkumari Amrit Kaur): (a) The acreage of Cinchona plantations is given below:—

(1) Madras	... 9,302 acres.
(2) West Bengal	... 9,178 acres.
(3) Assam	... 699 acres.

Cinchona is not grown in other States.

(b) Factories for manufacturing quinine already exist in Madras and West Bengal. The Government of Assam have under consideration a scheme for starting a small quinine factory which will form part of a factory of minor forest products.

PLANTATION LABOUR

18. **Shri V. P. Nayar:** Will the Minister of Labour be pleased to state the number of labourers showing the break-up of men, women and youths below 15 engaged in plantation labour in the various States in India for the years 1947-48 to 1952-53 and the average per capita income of workers in each category per month?

The Minister of Labour (Shri V. V. Giri): Complete information covering the entire period is not readily available. State Governments have been